

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 223 of 2013**

**Dated : 17<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary  
Mr. A. Bhatnagar (Rep)

Counsel for the Respondent(s) : Mr. C.K. Rai &  
Mr. Mahipal for R-1  
Mr. Abhinav Kardekar for R-2

**ORDER**

We have heard the learned counsel for the appellant.

Post the matter for further hearing on **27<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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